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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH
AT HYDERABAD.

O.A.No.964 of 1994.

Date of decision: May 5th-1997

Between:

1. P. Kumaran.
2. P.V.Subbaiah.

.. .. Applicants.

And

1. The Chief Personnel Officer,
South Central Railway,
Rail Nilayam, Secunderabad.

2. Divisional Railway Manager (P),
Secunderabad Division (BG)
South Central Railway,
Secunderabad.

3. Senior Divisional Personnel Officer,
South Central Railway,
Secunderabad Division (BG),
Secunderabad.

.. .. Respondents.

Counsel for the applicants: Sri P.Krishna Reddy.

Counsel for the Respondents: Sri V.Rajeswara Rao, Standing
counsel for Central Govt.

CORAM:

HON'BLE SHRI R.RANGARAJAN, MEMBER (A)

HON'BLE SHRI B.S.JAI PARAMESHWAR, MEMBER (J)

JUDGMENT:

(as per Hon'ble Shri R. Rangarajan, Member (A)).

..

Heard Sri P.Krishna Reddy, learned counsel for
the applicants and Sri V.Rajeswara Rao, learned Standing
counsel for the Respondents.

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[Signature]

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This O.A., is filed praying for a direction to the Respondents to treat the applicants on par with the other candidates who appeared and selected as P.W. Maistries in the selection held in the year, 1985 in pursuance of the notification vide Office Letter No.C/P/PWM/Engg./84 dated 11-4-1984 and fix their seniority accordingly.

This O.A., was taken up for hearing today. The learned counsel for the respondents produced the Office Order ~~dated~~ S.O.O.No.7/DPM/Engg/1995 dated 29-1-1996 which was taken on file. As per this Order dated 29-1-1996 both the applicants in this O.A., were promoted as PWMs/DTMS in the scale of Rs.380--560(RS) with retrospective effect from 4-5-1985 on proforma basis on par with their Juniors.

In view of this development in the O.A., the O.A., has become infructuous as the respondents themselves have ~~now~~ ^{now} acceded to the request of the applicants and gave them promotion.



In the interim order dated 5-8-1994 in this O.A., the respondents were directed to permit the applicants to appear for the examination for consideration for promotion to the post of ~~PWT~~ Grade III to be held on 6-8-1994^{on} on the date on which it ^{was} going to be held ~~to be~~ postponed. However, it was directed that the results in regard to the applicants on the basis of their performance should not be published. It was stated by the counsel for the applicants ~~further directed~~ that the applicants were allowed to sit for the ~~PWT~~ Grade III Examination in pursuance of the interim directions dated 5-8-1994. As the applicants have been given proforma promotion with effect from 4-5-1985~~the~~, the results of the selection in so far as the applicants are concerned to the post of ~~PWT~~ Grade III which are so far not published, may be released now if the applicants come within the zone of consideration for appearing for the selection of ~~PWT~~ Grade III as the results were not published as per the interim orders of this Tribunal.

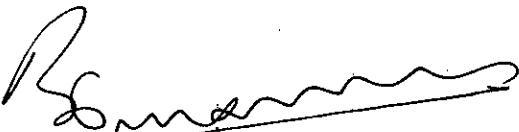
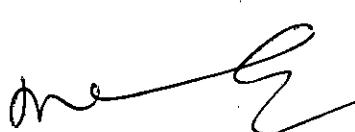
In the result the O.A., is dismissed as infructuous. However, the results of the Examination for ~~PWT~~ Grade III so far as the applicants are

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concerned is to be published if they are due for consideration for that post in accordance with their seniority as given in the letter dated 29-1-1996.
No costs.


(B.S.JAI PARAMESHWAR)
(R.RANGARAJAN)-----
MEMBER (A)Date: 5th May, 1997.

Dictated in open Court.


D.R.(T)

SSS.

self
17/6/97
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TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)
AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR: M
(J)

DATED: 5/6/97

ORDER/JUDGEMENT

M.A./R.A/C.A. NO.

in

O.A. NO. 964/94

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions.

Dismissed

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected

No order as to costs.

YLKR

II Court.

केंद्रीय प्रशासनिक अधिकारण
Central-Administrative Tribunal
బెంగలు/DESPATCH

13-JUN-1997

హైదరాబాద్ ప్రాయశిల్ప
HYDERABAD BENCH